NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 41(ND)/2012

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE COMPANY: Adore Infrasmith Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME **DESIGNATION**

REPRESENTATION

SIGNATURE

For the Petitioner (s) :

Mr. Krishnendu Datta, Mr. Vivek Malik, and

Mr. Dhawal Jain, Advocates

For the Respondent (s): None

ORDER

Request of Passover is made. However, the same cannot be accommodated. Be listed for 14th December, 2017, the date already fixed.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)

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(Sapna Bhatia)